

**R.O.C.No.4940/2015/RG-B2**

**CIVIL JUDGES**

**TRANSFER & POSTINGS**

**NOTIFICATION No.151/ 2015**

Thiru.M.Vasantha Kumar, Registrar, Court of Small Causes, Chennai is transferred and posted as Judicial Magistrate, Tiruvottiyur vice Thiru G.Christian, transferred.

Thiru. G.Christian, Judicial Magistrate, Tiruvottiyur is transferred and posted as Registrar, Court of Small Causes, Chennai vice Thiru. M.Vasantha Kumar.

**HIGH COURT, MADRAS**

**DATED :06.10.2015.**

**Sd/- P.KALAIYARASAN**

**REGISTRAR GENERAL**

**R.O.C.No.4940/2015/RG-B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Civil Judges – Transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.151 / 2015, dated :06.10.2015

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Thiru. M.Vasantha Kumar, Registrar, Court of Small Causes, Chennai, who has been transferred and posted as Judicial Magistrate, Tiruvottiyur in the High Court's Notification cited above, is required to hand over charge of his post to the nearest Judge, Court of Small Causes, Chennai on 06.10.2015 A.N. and take charge of the post of Judicial Magistrate, Tiruvottiyur from Thiru. G.Christian, Judicial Magistrate, Tiruvottiyur, immediately on the same day.

On relief, Thiru. G.Christian, Judicial Magistrate, Tiruvottiyur, who has been transferred and posted as Registrar, Court of Small Causes, Chennai in the High Court's Notification cited above, is required to take charge of the post of Registrar, Court of Small Causes, Chennai, on 07.10.2015 F.N., without fail.

**HIGH COURT, MADRAS**

**DATED :06.10.2015.**

**Sd/- P.KALAIYARASAN**

**REGISTRAR GENERAL**